

Government of Jammu and Kashmir
Industries and Commerce Department
Civil Secretariat, J&K, Srinagar/Jammu.

Notification

Srinagar, the 24th March, 2023

S.O. 164 In exercise of the powers conferred by section 30 of the Micro, Small and Medium Enterprises Development Act, 2006, the Government hereby make the following amendments in the Jammu and Kashmir Micro and Small Enterprises Facilitation Council Rules, 2017 notified vide SRO 251 dated 19.06.2017; namely:-

1. In rule 2, clause (b) shall be substituted by the following; namely:-
“(b) “Arbitration and Conciliation Act” means the Arbitration and Conciliation Act, 1996;”
2. In rule 8, in sub-rule (9) and (10), for the words and sign “Jammu and Kashmir Arbitration and Conciliation Act, 1997”, the word and sign “Arbitration and Conciliation Act, 1996” shall be substituted respectively.

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal), IAS
Principal Secretary to the Government
Industries & Commerce Department, J&K

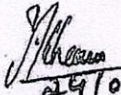
No. IC-DIC/252/2022-02

Dated: 24 .03.2023

Copy to the:

1. Advocate General, J&K High Court, Srinagar/Jammu.
2. Joint Secretary, (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India, New Delhi.

3. Additional Secretary & Development Commissioner (MSME), Government of India, Ministry of Small Scale Industries 'A' Wing, 7th Floor, Nirman Bhawan, New Delhi-110108.
4. Principal Accountant General, J&K Srinagar/Jammu.
5. All Financial Commissioners.
6. All Principal Secretaries to the Government.
7. Principal Secretary to the Hon'ble Lieutenant Governor.
8. Commissioner/Secretary to the Government, General Administration Department, J&K.
9. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, J&K.
10. Director, Industries & Commerce, Kashmir.
11. Director General, Industries & Commerce, Jammu.
12. Director, Archives Archaeology & Museums, J&K.
13. General Manager, Government Press, Srinagar for Publication in Government Gazettee.
14. Private Secretary to Principal Secretary to the Government, Industries & Commerce, J&K.
15. President, Chamber of Commerce, Srinagar/Jammu.
16. President, Federation of Industries, Jammu/Kashmir.
17. President, Industrial Estates, Bari Brahmana, Jammu/Zainakote, Srinagar.
18. Incharge website, I&C Department for n/a.
19. Government Order file/Stock file.


24/03/2023
(Abid Khan)

Under Secretary to the Government